COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 285 OF 2017 & IA NO. 577 OF 2017

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s ACC Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Chginmoy Pradip Sharma

Mr. Shailesh Kumar Sinha Mr. Yadevndra Yadav

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Ms. Susan Mathew for R-2

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 14.12.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.1 and Ms. Susan Mathew takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 08.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>14.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson